

**Central Administrative Tribunal
Principal Bench, New Delhi**

**OA No. 2207/2014
MA No. 1850/2014**

New Delhi this the 29th day of September, 2016

Hon'ble Dr. B.K. Sinha, Member (A)

Sudhir Kumar Srivastava,
Aged about 33 years,
S/o Late Jagdish Lal, Ex-Lineman,
R/o Village Aravarhava, PO Devipur,
Janpad-Maharajganj, UP - Applicant
(None)

VERSUS

Mahanagar Telephone Nigam Limited
Through its General Manager,
Easter Court, New Delhi - Respondents

(By Advocates: Mr. Dinkar Kalra)

O R D E R (Oral)

I have perused the order dated 16.09.2016 wherein it has been recorded that the reply has been filed, but the applicant has evaded filing of rejoinder despite sufficient opportunities being granted. It appears that the applicant is not interested in pursuing the matter further. Therefore, the OA is dismissed for want of prosecution. MA filed for condonation of delay also stands dismissed as infructuous.

**(Dr. B.K. Sinha)
Member (A)**

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